

**The Minister of Education (Dr. K. L. Shrimali):** (a) It is likely that some aid for specific projects will be given to India by UNESCO during the Third Five Year Plan period.

(b) and (c). The details of such aid and the nature of projects to be assisted have not been determined yet.

**U.N.E.S.C.O. aid for Second Five Year Plan**

**2550. Shri Indrajit Gupta:** Will the Minister of Education be pleased to state:

(a) the total amount so far received for the Second Five Year Plan period from UNESCO; and

(b) the projects for which the amount was received?

**The Minister of Education (Dr. K. L. Shrimali):** (a) \$36,84,288.

(b) A statement listing the Projects for which the aid was received is laid on the Table. [See Appendix III, annexure No. 154].

**Looting of property by Nagas**

**2551. Shri Raghunath Singh:** Will the Minister of Home Affairs be pleased to state whether it is a fact that ten armed Nagas in army uniform looted property from three shops and residence of the Block Development Officer at Taoubi on the Mao-Dimapur Section of the Imphal-Dimapur Road on the night of Monday, the 29-30th August, 1960?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** It is reported that on the 29th August, 1960, at about 11.30 P.M. about ten armed Naga hostiles in olive green uniform looted three shops and also the residence of the Block Development Officer in Taoubi village which is at a distance of four miles from the Mao Police Station. Stationery, clothing, watches, etc. worth Rs. 1030/- were taken from

the three shops and cash and clothing etc. worth Rs. 673/- were removed from the house of the Block Development Officer. Cases have been registered at the Mao Police Station and are under investigation.

**Floods in Orissa**

**2552. Shri P. K. Deo:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of Orissa have asked the Central Government for Rs. 62 crores assistance for immediate relief work and for long term flood protection work in Orissa;

(b) if so, the details thereof; and

(c) the decision of the Central Government in this regard?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) Government of Orissa have asked for a grant of Rs. 505 lakhs to meet the situation caused by the floods.

(b) The break-up of the amount asked for is—

	In lakh of rupees
(i) Gratuitous Relief . . . . .	50
(ii) Repairs of breaches of PWD Roads and embankments . . . . .	270
(iii) Repairs of Revenue Roads, embankments and buildings. . . . .	25
(iv) Rehabilitation grant to non-agriculturists . . . . .	5
(v) Supply of fodder and animal relief . . . . .	5
(vi) Construction of village schools and other public institutions . . . . .	5
(vii) House building grant . . . . .	100
(viii) Drinking water supply . . . . .	20
(ix) Subsidised sale of rice . . . . .	45
TOTAL . . . . .	505